

### Balconies of Government Quarters

3363. SHRI N.N. KRISHNADAS : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the balconies of some quarters in Type-II, Sector D, Mandir Marg, New Delhi, are in a dilapidated condition and declared dangerous;

(b) if so, whether the funds earmarked for the repair work of Balconies have been diverted by the concerned CPWD Engineers for carrying out other works;

(c) whether the Government have received representations from the Area Welfare Association and Members of Parliament in regard to the misuse of the funds/grants sanctioned by the Government for Type II, Sector D, Mandir Marg Government Quarters; and

(d) if so, the action taken by the Government against those who are responsible for such lapses and also to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) Balconies of some Type II Quarters in Sector D, Mandir Marg are in bad condition. The rectification work is in progress. However, no balcony has been declared dangerous.

(b) No, Sir. No specific budget provision is made for repairs to balconies. Expenditure on balconies repairs is made from the consolidated allotment made under the Head 2216 PW repairs. Question of diversion of funds does not arise.

(c) Yes, Sir.

(d) CPWD has stated that the matter has been investigated and no action is called for against anybody.

### Construction of Government Flats

3364. SHRI BANWARI LAL PUROHIT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the target fixed by the Government for the construction of Government flats during the year 1997-98 and 1998-99 in the country;

(b) whether some flats are to be constructed in Nagpur City during the above period; and

(c) if so, the details thereof alongwith the funds allocated by the Government for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) 1078 and 1100 Quarters are targetted to be completed during 1997-98 and 1998-99 respectively.

(b) Yes, Sir.

(c) The details of Quarters under construction in Nagpur are as under:-

Type	Number of Quarters
I	16
II	120
III	112
IV	32
V	24

An amount of Rs. 2.10 crore has been provided during 1997-98 for the purpose.

### Action Against Corrupt Employees

3365. SHRI VIJAY PATEL : Will the PRIME MINISTER be pleased to state :

(a) the number of employees found prima-facie involved in corruption in the office of External Affairs Ministry in Gujarat during last year;

(b) whether Government propose to initiate necessary action against these employees and to curb such corruptions; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) Nil, Sir.

(b) and (c) Does not arise.

### Medicines in ESI Hospitals

3366. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have received complaints regarding supply of spurious sub-standard and expired date medicines for use in ESI Hospital, Basaidarapur, New Delhi and ESI Hospital, Shadara Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to improve the situation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) There were complaints about malpractices in purchase of medicines and Non-ISI medical items by the Central Store of the ESIC. The matter was investigated and four departmental officials who were prima facie involved in the alleged malpractices have been charge sheeted. The suppliers responsible for supply of sub-standard drugs and dressing have been debarred from supply to the ESI Hospitals/Dispensaries.